



\$~9

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 7198/2017

SHASHI KANTA

.....Petitioner

Through: Mr. Anuj P. Agarwala and Mr.  
Prakash Jha, Advocates with  
petitioner in person.

versus

UNIVERSITY OF DELHI

.....Respondent

Through: None.

**CORAM:**

**HON'BLE MR. JUSTICE PRATEEK JALAN**

**ORDER**

% **22.04.2025**

There is no appearance on behalf of the respondent when the matter is taken up for hearing.

List on 12.08.2025.

**PRATEEK JALAN, J**

**APRIL 22, 2025**

*Uk/JM/*